

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 374
ANSWERED ON 04TH FEBRUARY, 2020

FOOD PARKS SCHEME

**374. SHRI RAVI KISHAN:
DR. NISHIKANT DUBEY:
SHRI G.M. SIDDESHWAR:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) Whether the Government has implemented Food Parks scheme in the country to create modern infrastructure for food processing and if so, the details thereof;
- (b) the details of parks identified/established/approved over the last two years along with financial assistance or funds provided to such parks; and
- (c) whether any State Government has requested the Union Government to set up food parks and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAMESWAR TELI)

(a): Ministry of Food Processing Industries is implementing Mega Food Park Scheme (MFPS) to create modern infrastructure for the food processing industries since 2008. This scheme is now a component of the new Central Sector Umbrella Scheme – Pradhan Mantri Kisan Sampada Yojana (PMKSY). The Mega Food Park Scheme (MFPS) aims at providing modern infrastructure facilities for food processing along the value chain from farm to market. The salient features of the scheme is detailed in **Annexure-I**.

(b): Total 42 Mega Food Parks (MFPs) were envisaged by the Government. As on date, Ministry has approved 39 MFPs in 24 states/UTs which are under various stages of implementation. Out of this 18 MFPs are operational. Details of MFPs made operational over the last two financial year and current financial years along with Grant-in-aid approved & released are at **Annexure-II**. Details of Mega Food Parks accorded final approval by the Ministry over the last two financial years and current financial year along with Grant-in-aid approved & released are at **Annexure-III**.

(c): Ministry has accorded final approval to 9 Mega Food Park Projects being implemented by State Government entities. The details of these projects are at **Annexure-IV**. At present no proposal of state government entity is pending for consideration with the Ministry under the scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 374 FOR ANSWER ON 04TH FEBRUARY, 2020 REGARDING “FOOD PARKS SCHEME”.

SALIENT FEATURES OF THE SCHEME GUIDELINES OF MEGA FOOD PARK.

Objective of the Scheme

The primary objective of the MFPS is to provide modern infrastructure facilities for the food processing along the value chain from the farm to the market. It will include creation of processing infrastructure near the farm, transportation, logistics and centralized processing centres.

The scheme functions with a cluster based approach based on a hub and spokes model by establishing Mega Food Parks. It includes creation of infrastructure for primary processing and storage near the farm in the form of Primary Processing Centres (PPCs) and Collection Centres (CCs) and common facilities and enabling infrastructure like roads, electricity, water, Effluent Treatment Plant (ETP) facilities etc. at Central Processing Centre (CPC). These PPCs and CCs act as aggregation and storage points to feed raw material to the processing units located in the CPC. The scheme will be demand-driven, and will facilitate food processing units to meet environmental and safety standards.

Pattern of Assistance

The scheme provides for a capital grant at the rate of 50 percent of the project cost (excluding land cost) in general areas and at the rate of 75 percent of the project cost (excluding land cost) in difficult and hilly areas i.e. North East Region including Sikkim, J&K, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States subject to a maximum of Rs.50 crore per project.

Land

The requirement of land for establishing the CPC is minimum 50 acres either by purchase or on lease of at least 75 years for the Central Processing Centre of the Mega Food Park.

Key Project Components

- **Enabling Basic Infrastructure** –Internal Roads, drainage, water supply, electricity supply including captive power plant, ETP & STP, weighbridges etc.
- **Core Processing** –Sorting & grading, packaging, warehouses & Specialized storage, Pre-cooling and Ripening chambers, IQF, Cold chain infrastructure, Steam generation, QC Lab etc.
- **Standard Design Facility Sheds for Micro and Small Enterprises (MSEs)** – plug and play facility for small units.
- **Non – Core Infrastructure** - Admin buildings, training centres, canteen, workers’ hostel, trade/display centre etc

Implementing Agency

The responsibility of execution, ownership and management of the Mega Food Park vests with a Special Purpose Vehicle (SPV) registered under the Companies Act. However, State

Government/ State Government entities/Cooperatives applying for the project under the scheme will not be required to form a separate SPV.

Eligibility criteria for SPV

The main eligibility criteria of the SPVs are as under:

- i. SPV shall be a body corporate registered under the Companies Act. However, in case of State Government/ State Government entities/Cooperatives implementing the project, registration of a separate SPV under the Companies Act will not be necessary.
- ii. The promoter holding maximum equity in the SPV will be the lead promoter. The lead promoter will be primarily responsible for co-ordination with all stakeholders including with the Ministry of Food Processing Industries to ensure effective implementation of the project.
- iii. The combined net worth of the promoters/proposed shareholders of SPV should not be less than Rs.50.00 crore. Each member in SPV must have a net worth atleast 1.5 times of his/her proposed equity contribution in order to ensure requisite contribution for the project from each shareholder.
- iv. The SPV needs to bring in at least 20 percent of the total project cost as equity in general areas and at least 10 percent of the total project cost in difficult and hilly areas i.e. North East Region including Sikkim, J&K, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States.
- v. Central Government agencies becoming shareholders in the SPV, can only hold upto 26 percent of equity in the SPV. However, there will be no such restriction on State Govt./ State Govt. entities/ Cooperatives.
- vi. Every SPV will publish the user charges/hiring rates for common facilities and lease rental rates for plots and factory buildings for MSEs in the Mega Food Park on their websites for wider information of the prospective investors. Rate of plots in the Mega Food Park may also be made available to Ministry of Food Processing Industries and State Government concerned for uploading on their websites. SPVs are not permitted to sell plots/facilities in Mega Food Parks and can only give plots/facilities on lease to other food processing units.
- vii. The common facilities in the park cannot be sold or leased out. They can only be offered to units on rental basis.

Programme Management Agency (PMA)

The Ministry will appoint a Program Management Agency (PMA) to assist it in implementation of the Scheme. The PMA will be a reputed institution with extensive experience in project development, management, financing and implementation of infrastructure projects.

Project Management Consultant (PMC)

In addition to the PMA, for ensuring smooth implementation of projects at ground level, Ministry has drawn up a panel of Project Management Consultants (PMC) with experience in preparation of DPRs for large projects and in project implementation. Any of these Ministry's empaneled agencies may be engaged by the SPVs for preparation of DPRs and for assistance in implementation.

Time schedule

The time schedule for completion and successful operationalization of a Mega Food Park project is 30 months from the date of final approval to the project.

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Details of Mega Food Parks made operational over the last two financial years and current financial year along with Grant-in-aid approved & released

<u>Sl. No.</u>	<u>Name of SPV/IA of MFP project</u>	<u>District & State</u>	<u>Date of Operationalization</u>	<u>Total Grant-in-aid approved</u>	<u>Total Grant-in-aid released</u>
				<u>(Rs. In Cr)</u>	<u>(Rs. In Cr)</u>
1.	MITS Mega Food Park Ltd	Rayagada, Odisha	1-Jun-2017	50	44.95
2.	Satara Mega Food Park Pvt	Satara, Maharashtra	1-Mar-2018	50	44.49
3.	Greentech Mega Food Park Ltd	Ajmer, Rajasthan	29-Mar-2018	49.88	43.18
4.	Himalayan Food Park Pvt Ltd	Udham Singh Nagar, Uttarakhand	8-Apr-2018	48.12	41.8
5.	Gujarat Agro Infrastructure	Surat, Gujarat	29-Oct-2018	50	42.45
6.	Paithan Mega Food Park Pvt Ltd	Aurangabad, Maharashtra	15-Nov-2018	48.82	41.99
7.	Cremica Food Park Pvt Ltd	Una, Himachal Pradesh	10-Feb-2019	50	42.72
8.	Godavari Mega Aqua Food Park Pvt Ltd	West Godavari, Andhra Pradesh	12-Feb-2019	50	44.53
9.	Sikaria Mega Food Park (P) Ltd	West Tripura, Tripura	20-Feb-2019	48.39	43.5
10.	Smart Agro Food Park Pvt Ltd	Nizamabad, Telangana	6-Sep-2019	50	44.56
11.	Avantee Mega Food Park Pvt Ltd	Dewas, Madhya Pradesh	5-Dec-2019	50	38.88

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Details of Mega Food Parks accorded final approval by the Ministry over the last two financial years and current financial year along with Grant-in-aid approved & released

<u>Sl. No.</u>	<u>Name of SPV/IA of MFP project</u>	<u>District & State</u>	<u>Date of Final Approval</u>	<u>Total Grant-in-aid approved (Rs. In Cr)</u>	<u>Total Grant-in-aid released (Rs. In Cr)</u>
1.	Fanidhar Mega Food Park Pvt Ltd	Mehsana, Gujarat	16-Aug-2017	50	15
2.	DoysAgri Resources Pvt Ltd	Dimapur, Nagaland	16-Aug-2017	50	29.78
3.	Favorich Infra Pvt Ltd	Mandya, Karnataka	19-Dec-2017	50	15
4.	Haryana State Cooperative Supply and Marketing Federation Ltd (HAFED)	Rohtak, Haryana	21-Feb-2018	50	15
5.	Patanjali Food & Herbal Park Noida Pvt Ltd	GautamBuddh Nagar, Uttar Pradesh	20-Sep-2018	50	0
6.	Nandvan Mega Food Park Pvt Ltd	Mathura, Uttar Pradesh	28-Jan-2019	50	0
7.	Rongoge Mega Food Park Pvt Ltd	Papum Pare, Arunachal Pradesh	12-Sep-2019	43.25	0
8.	Manipur Food Industries Corporation Ltd	Thoubal, Manipur	29-Jan-2020	43.254	0

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Details of Mega Food Parks, along with Grant-in-aid approved & released, being implemented by State Government entities which have been accorded final approval by the Ministry

<u>Sl. No.</u>	<u>Name of SPV/IA of MFP project</u>	<u>District & State</u>	<u>Date of Final Approval</u>	<u>Total Grant-in-aid approved (Rs. In Cr)</u>	<u>Total Grant-in-aid released (Rs. In Cr)</u>
1.	Haryana State Industrial and Infrastructure Development Corporation Ltd (HSIIDC)	Sonipat, Haryana	6-Nov-2015	44.94	27.88
2.	Odisha Industrial Infrastructure Development Corporation (IDCO)	Khordha, Odisha	6-Nov-2015	50	37.8
3.	Kerala Industrial Infrastructure Development Corporation (KINFRA)	Palakkad, Kerala	27-Nov-2015	40.57	37.72
4.	Kerala State Industrial Development Corporation Ltd (KSIDC)	Alappuzha, Kerala	27-Nov-2015	50	28.8
5.	Punjab Agro Industries Corporation Ltd (PAIC)	Ludhiana, Punjab	27-Nov-2015	50	37.62
6.	Andhra Pradesh Industrial Infrastructure Corporation Ltd (APIIC)	Krishna, Andhra Pradesh	31-Dec-2015	43.55	28.49
7.	Telangana State Industrial Infrastructure Corporation Ltd (TSIIC)	Khammam, Telangana	5-Feb-2016	50	28.49
8.	Haryana State Cooperative Supply and Marketing Federation Ltd (HAFED)	Rohtak, Haryana	21-Feb-2018	50	15
9.	Manipur Food Industries Corporation Ltd	Thoubal, Manipur	29-Jan-2020	43.254	0